

Annexure – 5

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 24/01/2023

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted			Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim								
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL




Jitender Kothari
 Interim Resolution Professional of CIRP of
 RNP Marketing and Cargo Private Limited
 IP Regn. No. 1381/RP-401/RP-P00540/2017-2018/10965
 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023